

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),**

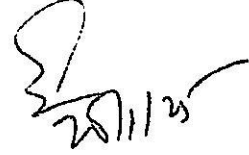
**TIS HAZARI COURTS, DELHI**

**ORDER**

In pursuant to order no. 71015-71235/ADMIN-III/Central/F.1(3)/P&T/2024 dated 07.12.2024

- 1) The dak work of the Courts of Sh. Mukesh Kumar Gupta, Ld. DJ (Commercial Court)-07, Central, THC and Sh. Sandeep Kumar Sharma, Ld. DJ-02, Central, THC is hereby assigned to Peons/Dak Peons namely Ms. Babita, EC- 91218 and Ms. Sunita Dua, EC- 43933693 respectively with immediate effect.
- 2) Ms. Kamla Joshi, Peon/Dak Peon, EC- 11094 presently posted in the Office Pool, Admin. Branch, Central, THC is hereby posted as Dak Peon in lieu of Ms. Aarti Rani, Peon/Dak Peon, EC- 69138168 (mentioned at S. no. 08 in aforesaid order dated 07.12.2024) with immediate effect.

Note: Other context of the aforesaid order will remain same.



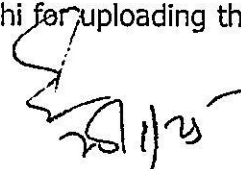
(SANJAY GARG-I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

3257-3272  
No..... Admn.-III /Central/P&T/2025

Dated Delhi the.....

**Copy forwarded for information and necessary action to:-**

1. PS Office of undersigned.
2. Concerned Ld. Judicial Officers, Central, THC.
3. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, THC.
4. Dealing Official, Personal File, Administration Branch- III, Central, THC.
5. Dealing Officials, Leave Seat, Accounts Branch, Central, THC.
6. The Officials concerned.
7. Ahlmad/Reader of all the concerned Courts, Central, THC.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI